

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

**Petition No.256/TT/2019**

Dated: 14.7.2020

To,

Shri S. S. Raju,  
Senior General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2, Sector-29,  
Gurgaon-12200.1

**Subject:** Approval under Regulation 86 of the CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i) revision of tariff of 2001-04 tariff block, 2004-09 tariff block and 2009-14 tariff block, (ii) truing up of tariff of 2014-19 tariff block and (iii) determination of tariff of 2019-24 tariff block for 400 kV Jamshedpur-Rourkela S/C (Ckt-II) transmission line in Eastern Region.

**Sir,**

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 3.8.2020:-

**2001-04 and 2004-09 Period**

- a) Soft copy of linked Excel workbook with formulas of the revised computation of Interest on Loan and Depreciation.
- b) Soft copy of linked Excel workbook with formulas for the computation of Maintenance Spares.
- c) Soft copy of linked Excel workbook with formulas for the computation of revised AFC .

**2009-14 Period**

- d) Soft copy of linked Excel workbook with formulas for the computation of revised AFC.

**2014-19 Period**

- e) Form 6 for the assets covered in the instant petition.

**2019-24 Period**

- f) Soft Copy of Excel workbooks of tariff Forms filed in instant petition.
- 2. Confirmation that there is no decapitalization of the instant assets and all assets are in use.
- 3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already available on record.

Yours faithfully

Sd/-  
(Rajendra Kumar Tewari)  
Bench Officer